

DIVISION BENCH

O-218

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/49(KB)2008

CONT.A./340(KB)2017, COMP.APPL/524(KB)2012,
COMP.APPL/270(KB)2012, COMP.APPL/77(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	PRABHU NATH SHARMA & ORS VS BISWANATH SHARMA & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Applicant

Ms. Sayani Das, Adv.

For Respondent no. 2 & 4

Mr. Patita Paban Bishwal, Adv.

ORDER

1. Learned counsel for the applicant present. Ld. Counsel for R2 & R4 present.
2. Ld. Counsel appearing for Mr. Anirban Ray is stated to be busy before Hon'ble High Court. An adjournment is sought on his behalf.
3. **Post this matter on 02.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**